

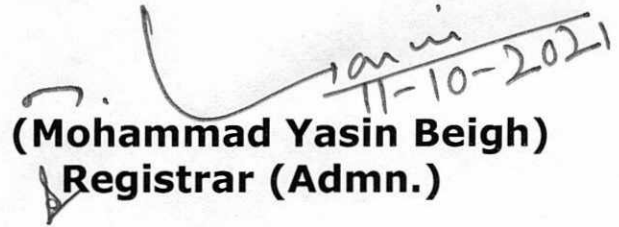
HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

ORDER

No. 949 of 2021/RG/LP Dated:11.10.2021

Sanction is hereby accorded to the grant of Rs.2.50 lacs (Rupees Two Lakh and Fifty thousand), as Financial Assistance in favour of Smt. Shaheena widow of **Late Shri Zulfikar Ali , Advocate**, who was bearing Enrolment Number No.1234/84 dated 28.08.1984 and who lost his life due to Covid-19 infection during second wave of the pandemic, out of the Covid related Relief Fund provided by the Government for meeting the hardships of the Advocates due to Covid-19 infection.

By Order

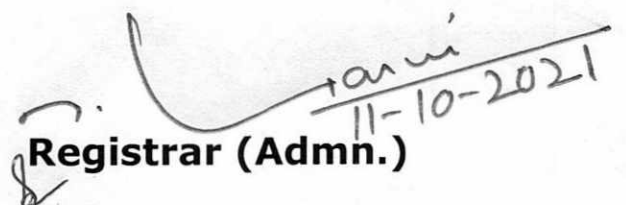

(Mohammad Yasin Beigh)
Registrar (Admn.)

No. 44835-45/RG/LP

Dated : 11.10.2021

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur.
..... for information of Their Lordships.
4. Registrar Judicial, High Court of J&K and Ladakh, Srinagar Wing.
5. Principal District & Sessions Judge, Srinagar.
6. President, J&K High Court Bar Association, Srinagar.
..... for information.
7. Director Finance, High Court of J&K and Ladakh, Srinagar with the direction to release the sanctioned amount to the widow of the deceased advocate through payees account cheque out of the **Covid** related **Relief Fund**, lying in the official account No.0406010200000819, at J&K Bank Ltd., Branch High Court of J&K and Ladakh, Jammu.
8. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website for information of all the concerned.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
10. Manager, J&K Bank Ltd, High Court Complex, Janipur, Jammu.
11. Smt. Shaheena widow of Late Shri Zulfikar Ali , Advocate
R/O Harwan, Srinagar.


Registrar (Admn.)